

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C. P.No.501/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st December 2017, 10.30 A.M

Name of the Company	Kamlesh Kalidas Shah-Versus-Balrampur Chini Mills Ltd.		
Under Section	58/59		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Ankita Upadhyay
For SKR & ASSOCIATES
Advocates.

Respondent

Ankita Upadhyay
21/12/2017

ORDER

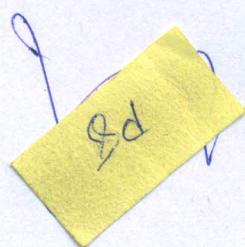
No one is present from the petitioner's side. Ld. Counsel for the respondent is present.

This case has been inadvertently listed today. The case is already listed on 01/01/2018.

List it on 01/01/2018.



(Jinan K.R.)
Member (J)



(V.P.Singh)
Member (J)